

(d) and (e). The labour/workers engaged by the Rourkela Steel Plant and Bokaro Steel Plant Mines directly, and those engaged by the contractors, are employed on different type of jobs. They are not engaged on the same type of job and, as such, there is no discrimination.

The contract labour at both the Mines are paid wages at the rate not less than the rates notified by the Central Government from time to time for Limestone Mines, while the departmental employees are paid wages in accordance with the wage structures of these Plants.

(f) The wage rates of the contract labour and departmental workers are different as clarified. The parity in wage rates for contract labour and departmental labour is not possible because the two are engaged on different kinds of jobs and are governed by different terms and conditions of their employment.

**Subsidence in Raniganj Coalfields Area
Due to Faulty Alignment of Oil Pipeline
from Haldia to Barauni**

7061. SHRI INDRAJIT GUPTA :
Will the Minister of STEEL, MINES
AND COAL be pleased to state :

(a) whether Government had decided several years ago to re-align the oil pipeline from Haldia to Barauni in order to avoid dangers of subsidence in the Raniganj Coalfield area;

(b) if so, the action taken in this respect;

(c) whether the faulty alignment of the pipeline was caused by the foreign consultants, M/S. Bechtel of USA disregarding consideration of hazard and security; and

(d) if so, whether Bechtel was put on the black list of foreign firms.

THE MINISTER OF STEEL, MINES
AND COAL (SHRI VASANT SATHE) :
(.) No. Sir.

(b) Does not arise.

(c) The alignment of the pipeline including preparation of the feasibility reports were carried out by a different agency. M/S. Bechtel had functioned as Technical and Managerial Consultants for implementation of the above project.

(d) Does not arise in view of (c) above.

**Proposal to Bifurcate Coal India
Limited**

7062. SHRI RAJKARAN SINGH :
Will the Minister of STEEL, MINES
AND COAL be pleased to state :

(a) whether Government propose to set up to new subsidiary companies of Coal India Limited viz. One Singrauli division of Northern Coalfields and the other Bilaspur division of South Eastern Coalfields;

(b) if so, whether any final decision has since been taken in the matter; and

(c) if not, the stage at which the matter stands at present ?

THE MINISTER OF STEEL, MINES
AND COAL (SHRI VASANT SATHE) :
(a) to (c). No. decision has been taken to set up two new coal companies under Coal India Limited.

Fall in Demand for N.T.C. Products

7063. SHRI H.N. NANJE GOWDA :
SHRI V. SREENIVASA
PRASAD :

Will the Minister of SUPPLY AND
TEXTILES be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "Substantial fall in Demand for NTC Products" appeared in the 'Statesman', Calcutta of 18 February, 1985;

(b) if so, the details thereof;